

**INFORMATION FOR SUBMITTING FRESH PROXIMITY CARD
APPLICATIONS OF NON-SCBA ADVOCATES**

1. APPLICATION IS TO BE SIGNED EITHER BY CHAIRMAN OR SECRETARY OF THE STATE/U.T. BAR COUNCIL.
2. PROXIMITY CARD APPLICATION **ORIGINAL + 2 PHOTO COPIES** OF THE APPLICATION, 01 PHOTOGRAPH PASTED ON ORIGINAL APPLICATION & 01 ON DUPLICATE APPLICATION & 01 ON TRIPLICATE APPLICATION.
3. ENCLOSURES:**ENROLMENT CERTIFICATE** AND 01 COPY **OF I.D. PROOF:** NAMELY COPY OF BAR COUNCIL I.D./ADHAR CARD/ELECTION VOTER CARD/VALID PASSPORT .
4. **DEMAND DRAFT/PAY ORDER** OF Rs. 435/- IN FAVOUR OF "REGISTRAR (ADMN.) SUPREME COURT OF INDIA" PAYABLE AT NEW DELHI AND 01 PHOTO COPY OF DEMAND DRAFT/ PAY ORDER. DEMAND DRAFT/PAY ORDER SHOULD BE DEPOSITED IN THE REGISTRY THREE WEEKS PRIOR TO THE DATE OF EXPIRY OF DEMAD DRAFT/PAY ORDER.